



उपभोक्ताओं के अधिकारों का सजग प्रहरी  
उपभोक्ता मार्गदर्शन समिति 'उमस' जोधपुर  
उपभोक्ता भवन सेक्टर 9 व 12 के मध्य एच.पी.बिल्डिंग के पास  
चौपासनी हाउसिंग बोर्ड जोधपुर 8 राजस्थान



उपभोक्ता संगठन समूह के रूप में भारतीय दूरसंचार विनियामक प्राधिकरण [TRAI] नई दिल्ली से पंजीबद्ध  
उपभोक्ता संगठन समूह के रूप में पेट्रोलियम एवं प्राकृतिक गैस विनियामक बोर्ड [PNGRB] नई दिल्ली से पंजीबद्ध  
भारतीय मानक ब्यूरो नई दिल्ली द्वारा उपभोक्ता संगठन के रूप में राज्य स्तरीय पंजीबद्ध [BIS]

Letter No. 1706/2018

Dt.24 Oct.2018

To.

Resp. Advisor Networks, Spectrum and Licensing  
TRAI New Delhi

**Sub- COMMENTS ON Draft Telecommunication Mobile Number  
Portability (Seventh Amendment) Regulations, 2018**

Resp.Sir,

Above cited subject UMAS Jodhpur Rajasthan send comments of Draft  
Telecommunication Mobile Number Portability [ Seventh Amendment] 2018  
our views in this regards are as follows – **Suggestions/ Comments**

1 MNP or mobile number portability, allows you to switch your mobile phone  
operator from one mobile phone network provider to another mobile phone  
provider and keep your existing mobile phone number... Yes, you can keep your  
existing mobile phone number. This also applies if you are crossing states  
across the country (moving Telecom Circles). You can switch your mobile  
phone operator or stay with the same operator in another state. This will prevent  
you from incurring roaming charges.

TRAI's work in draft regulation of MNP is really appreciated & huts off  
for this great innovation in MNP process , some highlights are reduce the  
validity of UPC code from 15 days to 48 Hour ; withdrawal of porting request ;  
delivery of UPC CODE; reduction of time in porting process ; reconnection of  
Mobile number under NDP request ; new technologies in MNP process etc.

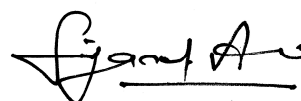
1. Porting time may short from 7 days to 1 Day.
2. Porting Charges payment to MNP Service Provider (MNPSP) may according to **slab charges** & it may be reviewed in every quarter.
2. Porting Process steps may be able to check by the consumer on a Online Portal by Using his mobile number or may intimate to consumer via SMS.
4. The Porting Process , Porting Time & Porting Fees are the most important factors in smoothly implementation of MNP, so above may widely spread in consumers &its should be simple in manner/ process.

UMAS strongly agree with TRAI's innovation in whole MNP Process.

I, strongly Favor the Seventh Amendment of “ Draft Telecommunication Mobile Number Portability ( Seventh Amendment ) Regulation, 2018.

**Copy- Adv.MN, TRAI New Delhi**

Yours faithfully,



( Liyakat Ali )  
Secretary UMAS  
CAG Member TRAI